GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 1847

TO BE ANSWERED ON THE 03RD MARCH, 2020/PHALGUNA 13, 1941 (SAKA)

EXPENDITURE ON NAXALITE ERADICATION CAMPAIGN

†1847. SHRI DEEPAK BAIJ:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the share of funds provided by the Union Government for the expenditure on resources used in the Naxalite eradication campaign in the State of Chhattisgarh has been reduced from 100 per cent to 60 per cent;

(b) if so, the period since when it has been implemented;

(c) the names of the States for which these decisions have been implemented;

(d) the details of changed circumstances in the light of which fund allocation by the Union Government has been reduced for Chhattisgarh for the Naxalite eradication campaign; and

(e) whether the request from the State Government has been received for the Union Government's share of funds for Naxal Eradication Campaigns like earlier and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY)

(a to e) As per Seventh Schedule of the Constitution of India, subjects of Police and Public Order are with the State Governments. However, the Government of India (Gol) has been supplementing the efforts of States to address left wing extremism.

As per the recommendations of the 14th Finance Commission, the State share in the net proceeds of Union taxes was raised from 32% to 42%. Through this step, sufficient flexibility was provided to the States to conceive

LS.US.Q.NO. 1847 FOR 03.03.2020

and implement the Schemes/programmes suited to their local needs/aspirations and bridge the developmental deficit gaps in the backward districts. Accordingly some of the schemes are implemented on sharing basis in the ratio of 60(Centre):40 (State) since 2017.

Ministry of Home Affairs (MHA) has 03 major schemes namely Security Related Expenditure (SRE) Scheme, Special Infrastructure Scheme (SIS) and Special Central Assistance (SCA) Scheme through which funds are given to States to tackle left wing extremism. Under SRE, expenditure incurred by the States on Central Armed Police Forces (CAPFs) is reimbursed on 100% basis, while for other items the reimbursement is made on sharing basis in the ratio of 60(Centre):40 (State). SIS is implemented on sharing basis in the ratio of 60(Centre):40 (State).

Under SCA funds are provided to States to fill critical gaps in Public Infrastructure & Services in 30 Most LWE Affected Districts. This is a 100% centrally sponsored scheme.

States covered under LWE related Schemes of MHA are Andhra Pradesh, Bihar, Chhattisgarh, Jharkhand, Madhya Pradesh, Maharashtra, Odisha, Telangana, Uttar Pradesh, West Bengal & Kerala.

--2--

LS.US.Q.NO. 1847 FOR 03.03.2020

The annual outlays have been substantially increased to support States for combating left wing extremism. An amount of Rs. 224.63 crore was released to Chhattisgarh by the MHA to combat left wing extremism during 2014-15 to 2016-17, whereas Rs. 706.78 crore have been released to the State under such schemes during last 03 years between 2017-18 & 2019-20.

Similarly, an amount of Rs. 848 crore was released by MHA to all the LWE affected States under such schemes during 2014-15 to 2016-17, whereas Rs. 3414.50 crore have been released/allocated during last 03 years between 2017-18 & 2019-20.

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--3--